## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/52/2016

NAME OF THE PETITIONER(S)

: SREEKUMARI AMMA & 3 ORS

NAME OF THE RESPONDENT(S)

: NIGHTINGALE COLLEGE OF NURSING KERALA

**PVT LTD & 15 ORS** 

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION FOR WHOM

INDIALAW

(A.CELINE)

Consel for R1 XR4

M.K. PREETHA. For KSR & W.

Coursel for Petitioners

Counsel for petitioner present. Counsel for R1 & R4 present. Counsel for petitioner stated that the notice sent to R6 to R16 returned unserved. She prayed for time to file a memo with a prayer to send notice to R6 to R16 by way of substituted service. Time is enlarged at request. Put up on 13.02.2018.

-sd-(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)